CP NO. 14/59/2015 RT No.59/2016

Ashish Chopra

()

...Petitioner

Versus.

M/s Anant Tools Pvt. Ltd.

...Respondent

<u>Present:-</u> Mr.Rajinder Mahajan, Advocate for Petitioner. Mr.Hemant Sharma, Advocate for Respondents

Post the matter for arguments on 07.10.2016. To be listed along with CP No.127(ND)/2015.

The application relating to maintainability of the petition be argued along with the main petition.

(Justice R.P. Nagrath) Member (Judicial)

> (Deepá Krishan) Member (Technical)

September 26, 2016

arora